

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:7216

ANSWERED ON:12.05.2000

CBI CASES AGAINST DOORDARSHAN

GADDE RAMAMOHAN;GAJENDRA SINGH RAJUKHEDI;M.V.V.S MURTHI;NARESH KUMAR PUGLIA;RAVI PRAKASH  
VERMA;REENA CHOUDHARY;SHIVAJI MANE;SHYAMA SINGH;SRIPRAKASH JAISWAL

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether CBI has registered cases against Doordarshan employees and private firms for criminal conspiracy and cheating to the Doordarshan to the tune of crores of rupees;
- (b) if so, the details of such cases during the last three years;
- (c) the details of the cases of corruption at present with the internal Vigilance Commission;
- (d) whether the Government have taken any action in such cases; and
- (e) if so, the details thereof?

**Answer**

The Minister of State of the Ministry of Information and Broadcasting and Minister of State of the Department of Disinvestment

(Shri Arun Jaitley )

- (a) to (e) The information is being collected and will be laid on the Table of the House.